Information Note to the Press (Press Release No. 84/2014)

For Immediate Release

Telecom Regulatory Authority of India

Extension of date of submission of inputs / comments on TRAI's

consultation paper on "Delinking of the license for networks from delivery

of service by way of virtual network operators (VNO)"

New Delhi, the 29th December 2014 - The Telecom Regulatory Authority of

India (TRAI) issued a consultation paper on "Delinking of the license for

networks from delivery of service by way of virtual network operators (VNO)" on

5th December 2014 inviting comments by 05th January 2015.

2. Stakeholders have requested for extension of the date for sending their

inputs / comments so as to give comprehensive response to the paper. The

Authority has considered their request and decided to extend the last date for

submission of written comments to 15th January 2015. It may be noted that no

further extension of date for submission of comments will be granted.

3. Accordingly, all stakeholders are requested to submit their inputs /

comments on or before the revised date i.e 15th January 2015 and counter

comments by 22<sup>nd</sup> January 2015 preferably in electronic form at

advmn@trai.gov.in. For any clarification/information Shri Sanjeev Banzal,

Advisor (Networks, Spectrum and Licensing) may be contacted at Tel. No. +91-

11-23210481.

(Sudhir Gupta)

Secretary